

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2953
ANSWERED ON 18/03/2025**

PENDING APPLICATION UNDER PMAY-G OF JHARKHAND

2953. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of total funds spent on the Pradhan MantriAwaasYojana-Gramin (PMAY-G) since its inception, State-wise;**
- (b) the number of homes allotted to beneficiaries in Jharkhand under PMAY-G since its inception, State and district-wise;**
- (c) the number of applications that are currently pending under PMAY-G in Jharkhand, State and district-wise; and**
- (d) the total amount of funds allocated to the PMAY-G that could not be utilized within the time frame, State and district-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR.CHANDRA SEKHAR PEMMASANI)**

(a): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 4.95 crore eligible rural households with basic amenities by March 2029. As on 12.03.2025, a cumulative target of 3.79 crore houses have been allotted to States/UTs out of which 3.56 crore houses have been sanctioned and 2.72 crore houses have been completed. The details of Central share released by the Ministry and funds utilized by the States/UTs since inception of the scheme is 2016-17 to 2024-25 till 12.03.2025 is given in Annexure-I.

(b): The Ministry allocates targets to the States and further allocation of targets to the Districts/ Blocks/ Gram Panchayats is done by the respective State Governments. The details of district-

wise targets allocated by the State of Jharkhand is given in Annexure-II.

(c): No application from households is required under PMAY-G as the beneficiaries are identified from the Permanent Wait List (PWL) of PMAY-G based on SECC 2011 and finalised Awaas+, 2018 list. Further, The Union Cabinet has approved the continuation of PMAY-G till March, 2029 for construction of 2 crore more houses.

The Government of India has approved the conduct of exercise for updating the Awaas + 2018 list for identifying additional eligible rural households for getting benefits under the scheme using modified exclusion criteria. In line with the approval of the Government of India, a survey is being conducted for the identification of additional eligible rural households under the scheme. The survey is being conducted through Awaas + 2024 Mobile App which has been launched on 17.09.2024. The App has provision for both self survey and assisted survey through preregistered surveyors. The survey began with the registration of surveyors by the States/UTs. Thereafter, Awaas+ 2024 household survey has also started from 27.12.2024. The initial deadline for completion of the Awaas+ 2024 survey is 31.03.2025.

(d): The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. The details of Central share released by the Ministry and funds utilized by the States since inception of the scheme is 2016-17 to 2024-25 till 12.03.2025 is given in Annexure-I.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (d) OF LOK SABHA UN-STARRED QUESTION NO.2953 TO BE ANSWERED ON 18.03.2025 REGARDING PENDING APPLICATION UNDER PMAY-G OF JHARKHAND

Rs in Crore

State-wise details of Central share released by the Ministry and expenditure reported by the States/Uts since 2016-17 till 2024-25 (as on 12.03.2025) under Pradhan MantriAwaasYojana-Gramin

S.No	State	Central share released by the Ministry*	Expenditure as reported by the States/UTs @
1	Arunachal Pradesh	441.27	421.88
2	Assam	26,816.16	28,235.42
3	Bihar	30,497.32	49,702.66
4	Chhattisgarh	14,366.73	19,109.03
5	Goa	2.85	3.39
6	Gujarat	5,027.02	7,954.52
7	Haryana	347.25	422.64
8	Himachal Pradesh	861.47	934.01
9	Jammu And Kashmir	3,802.81	4,135.67
10	Jharkhand	12,607.21	20,628.47
11	Kerala	260.32	540.42
12	Madhya Pradesh	33,089.43	48,360.57
13	Maharashtra	14,662.69	19,131.40
14	Manipur	783.95	673.25
15	Meghalaya	2,251.24	2,350.46
16	Mizoram	319.01	336.40
17	Nagaland	531.47	556.53
18	Odisha	20,758.72	32,566.08
19	Punjab	380.58	614.08
20	Rajasthan	14,018.34	21,371.95
21	Sikkim	15.67	18.54
22	Tamil Nadu	5,695.09	8,179.24
23	Tripura	4,782.21	4,874.12
24	Uttar Pradesh	27,195.68	44,175.86
25	Uttarakhand	861.90	900.53
26	West Bengal	25,797.53	41,985.25
27	Andaman And	24.62	17.67

	Nicobar		
28	Dadra And Nagar Haveli	87.71	142.81
29	Daman And Diu	0.59	0.42
30	Lakshadweep	0.71	0.59
31	Puducherry\$	-	-
32	Andhra Pradesh	1,067.36	1,205.63
33	Karnataka	2,002.07	1,514.95
34	Telangana\$	190.79	-
35	Ladakh	21.99	21.08
	Total	2,49,569.76	3,61,085.53

***including PM_JANMAN**

@includes State share also

\$ State of Telangana & UT of Puducherry are not implementing PMAY-G

**ANNEXUREREFERRED TO IN REPLY TO PART (b) OF LOK SABHA
UN-STARRED QUESTION NO.2953 TO BE ANSWERED ON 18.03.2025
REGARDING PENDING APPLICATION UNDER PMAY-G OF
JHARKHAND**

**District-wise details of Targets allocated by the State of Jharkhand
under PMAY-G**

S No	District Name	Target fixed by the States [in no]
1	Bokaro	91,508
2	Chatra	1,00,537
3	Deoghar	93,719
4	Dhanbad	82,674
5	Dumka	1,20,350
6	East Singhbhum	51,766
7	Garhwa	1,38,279
8	Giridih	1,34,950
9	Godda	66,120
10	Gumla	65,420
11	Hazaribagh	73,722
12	Jamtara	71,002
13	Khunti	39,689
14	Koderma	21,826
15	Latehar	69,936
16	Lohardaga	50,091
17	Pakur	77,178
18	Palamu	2,04,494
19	Ramgarh	30,791
20	Ranchi	1,03,200
21	Sahebganj	1,11,271
22	SaraikelaKharsawan	78,976
23	Simdega	53,613
24	West Singhbhum	72,022
	Total	20,03,134
